

National Company Law Tribunal
Allahabad Bench
Allahabad

CP No. 110/2003

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2016.

NAME OF THE COMPANY: Shri Sandeep Rahtogi

Vs.

M/s Hind Chemicals Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
1.	Diggaj Pathak, Adv.	R-1		
2.	Shobhit Chaurhan		for Jagant Rohrangi	

Order dated 29.11.2016

CP No.110/2003 Shri Sandeep Rahtogi Vs. M/s Hind
Chemicals Ltd.

Learned Counsel reported that the appeal is pending, List
the matter on 20.02.2017.

List on 20.02.2017.


SH.V.S.R. AVADHANI (Judicial Member)

SH. V. S. R. AVADHANI (JUDICIAL MEMBER)

Dated 29.11.2016